

increasing the width of *dhoties*?

Shri T. T. Krishnamachari: I do not know, Sir, if the increase of the width is an effective method of circumventing the restrictions. It all depends very possibly on the height of the people, who use these *dhoties*, which has possibly increased now.

EDIBLE OILS

*1252. **Shri Heda:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have arrived at some decision on the recommendation of the Khadi and Village Industries Board that the crushing of the edible oils be reserved for village *ghanis*; and

(b) if so, in what form?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
(a) Not yet.

(b) Does not arise.

Shri Heda: How much time Government will take to come to some decision on that resolution or recommendation?

Shri T. T. Krishnamachari: I have stated in my reply to a similar question on a former occasion that the question of preventing mills from crushing edible oils and passing it on to village *ghanies* is a matter which is primarily within the sphere of activities of the State Governments. While in the case of mills which fall within the purview of the powers of the Central Government, we can prohibit them from crushing, it is rather difficult to say whether the village *ghanies* would be able to take up this business. It is a matter that rests with State Governments. There is no use attempting to pin me down to a particular date. The date may be next year; it may be two years or five years hence or it may be earlier.

DISPLACED PERSONS FROM JAMMU AND KASHMIR

*1253. **Dr. Ram Subhag Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) the total number of displaced persons from Pakistan-held territory of Jammu and Kashmir so far resettled, as a result of the efforts made by the Joint Indo-Kashmir Rehabilitation Board; and

(b) how many more displaced persons of that part of Jammu and Kashmir are still awaiting resettlement?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 30,300.

(b) Information is being collected and will be laid on the Table of the House in due course.

Dr. Ram Subhag Singh: May I know, Sir, whether the resettlement of refugees brought from the Yole Central camp last year has been completed?

Shri J. K. Bhonsle: Yes Sir.

Sardar Hukam Singh: Is it a fact that in some cases these displaced persons from enemy-occupied area have been given one acre or at the most two acres of land per family while the previous settlers were given ten acres per family?

Shri J. K. Bhonsle: I require notice.

Shri Gidwani: Is Government aware that a number of people belonging to that area have been sent to distant places like Ahmedabad and they have received no loan for settlement?

Shri J. K. Bhonsle: We have already advanced loans to the State Governments and I take it that it may be some time before they actually receive them.

Sardar Hukam Singh: Is it a fact, Sir, that in view of the lands vacated by the evacuees there, no evacuee property has been given to this category of refugees.

Shri J. K. Bhonsle: I require notice.

Dr. Ram Subhag Singh: In reply to part (b) of the question the hon. Minister has said that the information is being awaited. May I know, Sir, whether the refugees who have already come here have not yet been accounted for or have not yet been registered anywhere?

Shri J. K. Bhonsle: They are so scattered that it is very difficult to get any information in so short a time.

DISPLACED CHILDREN FROM WEST PAKISTAN

*1254. **Dr. Ram Subhag Singh:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the Government of India has accepted the responsibility for the education of displaced children from West Pakistan for a further period of three years;

(b) what is the number of school-going children from West Pakistan whose responsibility for education the Government of India have undertaken in the year 1953-54; and

(c) the expenditure involved in undertaking this responsibility?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) Yes, on a tapering scale upto the end of the financial year 1955-56.

(b) The number of children is not known. It is left to the State Governments to give financial assistance to as many students as possible within the limits of allotments made to them.

(c) Rs. 1 crore during 1953-54. It is proposed to spend upto a maximum of Rs. 35 lakhs during each of the years 1954-55 and 1955-56.

Dr. Ram Subhag Singh: May I know, Sir, whether the students receiving technical and professional training will also be covered by this new policy?

Shri J. K. Bhonsle: Yes Sir.

Dr. Ram Subhag Singh: May I know the number of students?

Shri J. K. Bhonsle: It is not known.

Shri Gidwani: Have the grants been sent to the various State Governments and have they been distributed?

Shri J. K. Bhonsle: Yes Sir. We have already sanctioned this grant in July. Whether the State Governments have distributed the same or not, I am not in a position to say.

Shri Gidwani: Are the Government aware that in Bombay the moneys have not been distributed by the State Government. Will the Government expedite the matter?

Shri J. K. Bhonsle: The Bombay Government have received the sanction on the 1st of August.

Shri Muniswamy: May I know, Sir, how is help given to these families? Is it by giving that in lump-sum or by giving them free scholarships?

Shri J. K. Bhonsle: There are three stages of help. The primary education is all free and the Government gives them Rs. 2 per year for the purchase of books etc. The students of middle classes get Rs. 10 per annum and those of high and preparatory classes Rs. 20 per annum. This cash grant is limited to 50 per cent. of displaced students in primary and middle classes and 40 per cent. in high and preparatory classes.

Shri B. K. Das: May I know, Sir, whether there is any children's home maintained for this purpose?

Shri J. K. Bhonsle: I cannot say off-hand.

Shri Gidwani: Have Bombay Government resubmitted any scheme in regard to the distribution of money?

Shri J. K. Bhonsle: No.

Shri N. L. Joshi: What are the considerations which weigh with the Government to determine aid to the State Governments?

Shri J. K. Bhonsle: It depends on the number of actual displaced students in the state and on the basis of that the scheme is worked out.